NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009 M.A. No. 326/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.

Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION SIGNATURE S. No. NAME 11. Sr. Counsel.

Dinyar Madon

Adv. for

Respondent No

Alw Rishabh Shah

3-6. 1/p Ranal-Shah 26. 2. ALU. Atul Singh Adv. for oflw Adv. Vedant peoples. Desai ill AVS Z Morning Chital Advocate

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ORDER MA 326/2017 IN TCP 84/397-398/NCLT/MB/MAH/2009

For the parties have reported Settlement is in progress, at their request, list this matter on 16.1.2018 for reporting Settlement.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)